

Sixteenth Lok Sabha

an>

Title: Regarding finalization of National Register of citizens in Assam - Laid

PROF. SAUGATA ROY (DUM DUM): The finalization of National Register of Citizens has put lakhs of Bengali speaking people in great problem. About 40 lakh persons have been excluded and out of this 28 lakh are Hindu Bengalis and 10 lakh are Bengali Muslims. They have been given an extension of time for filing revision petitions. The fear lurks in their mind about their future. 25 Bengali Hindus have committed suicides over their fear regarding their future. In the midst of all this, the government has brought forward the Citizenship Amendment Bill which allows Hindus and other minorities entering from Bangladesh up to December, 2014 a chance to get citizenship in 6 years. This has provoked the extremist groups like ULFA to target Hindu Bengalis, 5 Bengali Hindus were killed in Tinsukia by ULFA militants in November. The government must rethink their approach about the Citizenship Amendment Bill in the light of the above development.